NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1)-8-mangula suri, adr For KSR & LO CBE

For Respondents

R. VIDHMASHANKAR? R. ASHOKKMAR

Counsel For Petetioner

ORDER

Counsels for both the parties are present and submitted that the parties are engaged in talks for settlement and prayed for time. At request, time is enlarged. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)